

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: JUSTIS Mobile App for Judicial Officers.

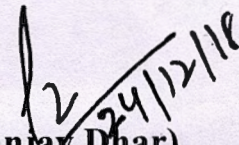
CIRCULAR

No: 98

Dated: 26/12/2018

All the Judicial Officers of the State shall install and use the JUSTIS Mobile App effectively. The CPC (e-Courts) shall create awareness about JUSTIS Mobile App to District Judges, Nodal Officers, Master Trainers and Judicial Officers.

By Order.

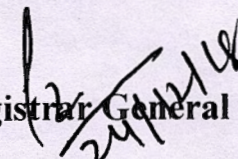

(Sanjay Dhar)
Registrar General

No: 48329-34/RG

Dated: 26/12/2018

Copy of the above forwarded to :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr Justice Rajesh Bindal,
3. Secretary to Hon'ble Mr Justice Ali Mohammad Magrey,
4. Secretary to Hon'ble Mr Justice Tashi Rabstan
.....for information of their Lordships.
5. Principal District & Sessions Judges of the State for compliance and with the request to circulate the Circular amongst all the Judicial Officers working within their respective jurisdictions.
6. CPC e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.


Registrar General